

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.208

CP(CAA)/39(AHM)2023 in CA(CAA)/6(AHM)2023

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Ram ji Developers Private Limited  
Endeavour Developers Private Limited  
Subh Dwelling Private Limited  
Lily Enterprises Private Limited  
Tina Marketing Private Limited

.....Applicant

.....Respondent

**Order delivered on: 16/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Ashish Shah, PCS  
For the RD : Mr. Shiv Pal Singh  
For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.  
For the RoC : Ms. Vipal Solanki, Adv.

**ORDER**

Ld. Counsel for the Income Tax Department seeks adjournment.

List for further consideration on 27.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**